

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE COM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 91/17 in CP No.53/ BB/2017	-	For hearing	BIFR Ref. Petition	Karnataka State Financial Corporation Vs Namasthe Exports Pvt. Ltd. & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Dr. T. Somashankar 9481135419	Petitioner	T Somashankar

**ORDER**

Counsel for Petitioner is present. Again he requested time. List it on 18/01/2018.

  
**Member (T)**

  
**Member (J)**